

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S). No. 6423 of 2017**

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Manoj Kumar Mishra ..... Petitioner.  
Versus  
The State of Jharkhand & Ors. .... Respondents.

**CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK  
(Through: Video Conferencing)**

For the Petitioner : Mr. Abhay Prakash, Advocate  
For the Respondents : Mr. Mukul Singh, A.C. to G.P.-III  
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**10/ 05.04.2021** By way of last indulgence, further two weeks' time is allowed to the learned counsel for the respondents to file counter affidavit.

**(Dr. S.N. Pathak, J.)**

R.Kr.